Admit

#### SCHEDULE FORM B

PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES

(Under Regulation 7 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

1<sup>ST</sup> APRIL'2021

To

The Interim Resolution Professional / Resolution Professional [Name of the Insolvency Resolution Professional / Resolution Professional] [Address as set out in public announcement]

From STAY SHARP DIAMOND TOOLS PVT LTD. A/10 LAGHU UDYOG KENDRA, I.B.PATEL ROAD, GOREGAON (EAST), MUMBAI -400063

Subject: Submission of proof of claim.

Madam/Sir,

STAY SHARP DIAMOND TOOLS PVT.LTD, hereby submits this proof of claim in respect of the corporate insolvency resolution process in the case of FREEWORLD EXPORTS PVT.LTD. The details for the same are set out below:

1.	NAME OF OPERATIONAL CREDITOR	STAY SHARP DIAMOND TOOLS PVT.LTD. (FORMERLY KNOWN AS SHATUL ENGINNERING INDUSTRIES)
2.	IDENTIFICATION NUMBER OF OPERATIONAL CREDITOR	
	(IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION. IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL)	
3.	ADDRESS AND EMAIL ADDRESS OF OPERATIONAL CREDITOR FOR CORRESPONDENCE	A/10 LAGHU UDYOG KENDRA, I.B.PATEL ROAD, GOREGAON (EAST), MUMBAI -400063

ARTIC	CUL	ARS	
4.	Too		1
4.	101	TAL AMOUNT OF CLAIM	
	(ING	CLUDING ANY INTEREST AS AT THE OLVENCY COMMENCEMENT DATE) TAILS OF DOCUMENTS BY REFERENCE	RS.11,78,535/-
	WH	IICH THE DEBT CAN BE SUBSTANTIATED.	AS PER ANNEXURE 1 OF INVOICE ISSUED BY SHATUL ENGINEERING INDUSTRIES
6.	DE	ETAILS OF ANY DISPUTE AS WELL AS	
	AR	RBITRATION PROCEEDINGS	THERE IS NO SUIT FOR RECOVERY NOR ANY ARBITRATION.
7.		ETAILS OF HOW AND WHEN DERI	CLIDDI V OD GO
	IN	CURRED	SUPPLY OF GOODS IS THE CAUSE OF DEBTS PLEASE REFER TO ANNEXURE 1 FOR UNPAID INVOICES
8.	D	DETAILS OF ANY MUTUAL CREDIT, MUTUAL	i
-	D	EBIS, OR OTHER MUTUAL DEALERS	
	10	THE CORPORATE DERTOR AND THE	Physics III
	10	CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	T
9.	8	<sup>3</sup> [ DETAILS OF:	
		a. any security held, the value of securit and its date, or	NONE
		<ul> <li>any retention of title arrangement is respect of goods or properties to whice the claim refers]</li> </ul>	in NONE
1	0.	DETAILS OF THE BANK ACCOUNT TO WHICE	THBANK NAME - HDEC BANK LTD
		THE AMOUNT OF THE CLAIM OR ANY PARTHEREOF CAN BE TRANSFERRED PURSUANTO A RESOLUTION PLAN	TCURRENT ACCOUNT NUMBER: 11208630000043 IFSC CODE: HDFC0001120 BRANCH: GOREGAON(EAST)
	11.	LIST OF DOCUMENTS ATTACHED TO TH PROOF OF CLAIM IN ORDER TO PROVE TH EXISTENCE AND NON-PAYMENT OF CLAI DUE TO THE OPERATIONAL CREDITOR	ENGINEERING INDUSTRIES NOW KNOWN AS

#### PARTICULARS

Signature of operational creditor or person authorised to act on his behalf:

[Please enclose the authority if this is being submitted on behalf of an operational creditor]

Name MR.SUDHIR BANARASILAL TULSYAN

Position with or in relation to creditor MANAGING DIRECTOR

Address of person signing 8<sup>TH</sup> FLOOR, LAND MARK BUILDING, FRIEND CO-OP HSG.SOCIETY LTD.N.S.ROAD, JVPD SCHEME, VILE PARLE(EAST), MUMBAI - 400056

\*PAN number, passport, AADHAAR Card or the identity card issued by the Election Commission of India

#### 84[DECLARATION

I, STAY SHARP DIAMOND TOOLS.PVT.LTD, currently residing at A/10 LAGHU UDYOG KENDRA, I.B.PATEL ROAD, GOREGAON (EAST), MUMBAI -400063, hereby declare and state as follows:-

- FREEWORLD EXPORTS PVT.LTD, the corporate debtor was, at the insolvency commencement date, being the 8<sup>TH</sup> day of MARCH 2021., actually indebted to me in the sum of Rs.11,78,535/-.
- 2 In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below:
  - 1. DETAILS OF PENDING INVOICE (ANNEXURE 1)
  - 2. LEDGER ACCOUNT(ANNEXURE 2 & 3)
  - 3. SALES INVOICE(ANNEXURE 4 TO 12)
  - 4. COPY OF AGREEMENT TO SALE OF BUSINESS UNDERTAKING BY SHATUL ENGINEERING INDUSTRIES TO STAY SHARP DIAMOND TOOLS PVT LTD.
- The said documents are true, valid and genuine to the best of my knowledge, information and belief and no material facts have been concealed therefrom.
- In respect of the said sum or any part thereof, neither I nor any person, by my order, to my knowledge or belief, for my use, had or received any manner of satisfaction or security whatsoever, save and except the following:

[Please state details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the creditor which may be set-off against the claim].

Date: 1STAPRIL,2021

Place: MUMBAI

FOESTAY SHARP DIAMOND TOOLS PRIVATE LTD.

(Signature of the claimant)

#### VERIFICATION

I, STAY SHARP DIAMOND TOOLS PVT.LTD. the claimant hereinabove, do hereby verify that the contents of this proof of claim are true and correct to my knowledge and belief and no material fact has been concealed therefrom.

FOR STAY SHARP DIAMOND TOOLS PRIVATE LTD.

Verified at on this 1ST day of APRIL, 2021

Sudhir Tuleyan Olivector

(Signature of the claimant)

[Note: In the case of company or limited liability partnership, the declaration and verification shall be made by the director/manager/secretary and in the case of other entities, an officer authorised for the purpose by the entity].]

			ANNEXURE -1		
STA	AY SHARP DIAMON	ID TOOLS DAT LT	2 112		
	TOTAL DIAMON	ID TOOLS PVT LIT	D -U3		
DET	TAILS OF FREEWOR	RLD EXPORTS PVT	LTD.		
NVOICE NO	DATE	INVOICE	AMOUNT		
		AMOUNT	OUTSTANDING		
SE/911/13-14	20/11/2013	110,022.00	78,311.00		
SE/979/13-14	03/12/2013	110,022.00	110,022.00		
SE/981/13-14	04/12/2013	110,022.00	110,022.00		
SE/991/13-14	05/12/2013	110,022.00	110,022.00		
SE/1024/13-14	12/12/2013	220,046.00	220,046.00		
SE/1053/13-14	18/12/2013	220,046.00	220,046.00		
SE/1132/13-14	04/01/2014	110,022.00	110,022.00		
SE/1175/13-14	14/01/2014	110,022.00	110,022.00		
SE/1213/13-14	25/01/2014	110,022.00	110,022.00		
TOTAL		1,210,246.00	1,178,535.00		

# Shatul Engineering Industries - Goa FREEWORLD EXPORTS PVT. LTD.

Ledger Account

Door No.:2-10-2083, Bhagya Nagar, Near Sai Baba Temple, Karimnagar-505001, Andhra Pradesh.

1-Apr-13 to 31-Mar-21

Date	Particulars	Voh Tuno			
		Vch Type	Vch No.	Debit	Credit
21-Jun-13 C	Sales Account CST 2%	Sales - Local	SE/307/13-14	1,10,022.00	
	Sales Account CST 2%	Sales - Local	SE/380/13-14	1,10,022.00	
	Sales Account CST 2%	Sales - Local	SE/540/13-14	1,10,022.00	
The same of the sa	Sales Account CST 2%	Sales - Local	SE/601/13-14	1,10,022.00	
The second second second	Sales Account CST 2%	Sales - Local	SE/831/13-14	1,10,022.00	
	Sales Account CST 2%	Sales - Local	SE/649/13-14	1,10,022.00	
	Sales Account CST 2%	Sales - Local	SE/732/13-14	1,10,022.00	
	Sales Account CST 2%	Sales - Local	SE/733/13-14	1,10,022.00	
	Sales Account CST 2%	Sales - Local	SE/875/13-14	1,10,022.00	
	Sales Account CST 2%	Sales - Local	SE/881/13-14	1,10,022.00	
	Sales Account CST 2%	Sales - Local	SE/911/13-14	1,10,022.00	0.00.000.00
	UTI Bank A/c.373010200000930	UTI RECPT	UTIR/796/13-14		3,30,066.00
	Sales Account CST 2%	Sales - Local	SE/979/13-14	1,10,022.00	
	Sales Account CST 2%	Sales - Local	SE/981/13-14	1,10,022.00	
	Sales Account CST 2%	Sales - Local	SE/991/13-14	1,10,022.00	
	Sales Account CST 2%	Sales - Local	SE/1024/13-14	2,20,046.00	
	Sales Account CST 2%	Sales - Local	SE/1053/13-14	2,20,046.00	
	Sales Account CST 2%	Sales - Local	SE/1132/13-14	1,10,022.00	
	Sales Account CST 2%	Sales - Local	SE/1175/13-14	1,10,022.00	
	Sales Account CST 2%	Sales - Local	SE/1213/13-14		
20 0000				23,10,466.00	3,30,066.00
_	Olasian Polonco				19,80,400.00
Di	Closing Balance			23,10,466.00	23,10,466.00
				19,80,400.00	
1-Apr-14 Ci	Opening Balance		UTIR/315/14-15		3.09.940.00
8-Aug-14 Dr	UTI Bank A/c.373010200000930	UTI RECPT	CN/54/14-15		1,19,862.00
30-Oct-14 Dr	Sales Account	Credit Note	CINSAI 14-15		4.29.802.00
				19,80,400.00	15.50.598.00
0.	Closing Balance				19,80,400.00
Dr	Closing Dalance			19,80,400.00	19,80,400.00
				15,50,598.00	
1-Apr-15 Cr	Opening Balance		J/1/15-16		15,50,598.00
1-Apr-15 Dr	STAY SHARP DIAMOND TOOLS PVT. LTD.	Journal	-	45 50 500 50	45 50 509 00
	The state of the s		_	15,50,598.00	15,50,598.00

## Stay Sharp Diamond Tools Pvt. Ltd. - U3 FREEWORLD EXPORTS PVT. LTD.

Ledger Account
Door No:2-10-2083, Bhagya Nagar,
Near Sai Baba Temple, Karimnagar-505001,
Andhra Pradesh

### 1-Apr-15 to 31-Mar-21

Credit	Debit	Vch No.	Vch Type	Particulars	Date
213,772.00	1,550,598.00			Opening Balance	01-Apr-15 Cr
213,772.00	1,550,598.00	AXR3/58/15-16	Axis RECPT - U3	AXIS Bank (SSDT) 373010200000879	
1,336,826.00					
1,550,598.00	1,550,598.00			Closing Balance	Dr
108,291.00	1,336,826.00			Opening Balance	01-Apr-17 Cr
50,000.00		AXR3/3/18-19	Axis RECPT - U3	AXIS Bank (SSDT) 373010200000879	
158,291.00	1,336,826.00	IDFCR3//0/19-20	HDFC RECPT - U3	HDFC Bank Ltd 11208630000043	10-May-19 Dr
1,178,535.00	1,000,000			Olaska Balanca	
1,336,826.00	1,336,826.00	·		Closing Balance	Dr